

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

Celebration City Projects Private Limited Operating – Red Mall At Ghaziabad

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S. No.	Relevant Particulars	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Celebration City Projects Private Limited PAN: AACCV2638Q CIN: U51109DL2005PTC256701
2.	Address of the registered office	Flat No. 206, situated at Vikas Plaza on Plot No.2, Local Shopping Centre, Kalkaji, South Delhi, Delhi-110019 IN
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Red Mall, GT Road, Adjacent to New Bus Stand, Ghaziabad, Uttar Pradesh-201001 and for more details Can be requested to RP at Email ID: celebration.amitagcs@gmail.com
5.	Installed capacity of main products/ services	Installed capacity clause is not applicable as the CD is engaged in operation of commercial shopping mall and ancillary Real Estate Activity.
6.	Quantity and value of main products/ services sold in last financial year	NA (as the corporate debtor is not doing any business activities for last several years)
7.	Number of employees/ workmen	1
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be requested to RP at Email ID: celebration.amitagcs@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be requested to RP at Email ID: celebration.amitagcs@gmail.com
10.	Last date for receipt of expression of interest	27/02/2025
11.	Date of issue of provisional list of prospective resolution applicants	03/03/2025
12.	Last date for submission of objections to provisional list	08/03/2025
13.	Date of issue of final list of prospective resolution applicants	15/03/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15/03/2025
15.	Last date for submission of resolution plans	15/04/2025

16.	Process email id to submit Expression of Interest	celebration.amitagcs@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Registered

Date: 12/02/2025

Place: Delhi

Amit Agrawal
Resolution Professional
Reg No.- IBBI/IPA-02/IP-N00185/2017- 18/10456
H-63, Vijay Chowk, Laxmi Nagar, Delhi – 110092
For Celebration City Projects Private Limited